

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2106  
ANSWERED ON MONDAY, THE 2<sup>ND</sup> AUGUST, 2021/  
SRAVANA 11, 1943 (SAKA)**

**ACTIVE CASES IN NATIONAL COMPANY LAW TRIBUNAL, MUMBAI**

**QUESTION**

**†2106. SHRI CHUNNI LAL SAHU:**

**Will the Minister of CORPORATE AFFAIRS**

**कारपोरेट कार्य मंत्री**

**be pleased to state:**

- (a) the details of the number of active cases pertaining to the State of Chhattisgarh in National Company Law Tribunal (NCLT), Mumbai prior to their transfer to NCLT, Cuttack, case/company-wise;**
- (b) whether all the cases mentioned in point 'a' have been transferred to NCLT, Cuttack, if so, the date-wise separate details of companies;**
- (c) whether all the cases mentioned in point 'a' and 'b' have been received by NCLT, Cuttack;**
- (d) if so, the details thereof along with the date of receipt and name of the company, company-wise; and**
- (e) whether according to the Section 397/398 of the Companies Act (Companies Act 1956 and 241/242 (Companies Act 2013), the order of NCLT regarding the status of the company becomes Null and Void after six months, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**(RAO INDERJIT SINGH)**

**(a) to (d): As per information given by National Company Law Tribunal (NCLT), a total of 91 cases of the State of Chhattisgarh were lying in Mumbai Bench of NCLT for transfer to Cuttack Bench, out of which a total of 62 cases have been transferred and received by Cuttack Bench, and records of 22 disposed of cases and 7 other cases have been ordered for transfer. Company-wise details of the transferred cases and cases under transfer are annexed.**

**(e) There is no express provision in this regard in the Companies Act, 1956/2013.**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE UNSTARRED QUESTION NO. 2106 FOR ANSWER IN LOK SABHA ON 02.08.2021**

**A. Cases transferred from Mumbai Bench to Cuttack Bench**

Sl. No.	C.P. No	Case Title	Date of Receipt
1	2348/MB/2018	IFGL Refractories Ltd. Vs Agrawal Structure Mills (p) Ltd.	09.04.2019
2	3284/MB/2018	Raj Process Equipments & System Pvt.Ltd. Vs Welcome Distilleries Pvt.Ltd	09.04.2019
3	409/MB/2019	Baba Jagta Shuttering Pvt.Ltd Vs Asthabuild & Road Projects Pvt.Ltd	28.01.2019
4	624/MB/2019	Anand Kumar Agarwala Vs M/s Power Pack Steel Industries Pvt.Ltd	17.01.2019
5	190/MB/2019	Trupti Tiles & Sanitaries Vs RCP Infratech Pvt.Ltd.	14.01.2019
6	646/MB/2019	ISGEC heavy Engineering Ltd. Vs Shree Vishnu Power & Energy Pvt.Ltd.	09.04.2019
7	09/2014	Axis Bank Ltd. Vs M/s Hi tech Abrasives Ltd.	11.12.2019
8	870/MB/2019	Akash Dubey & Ors Vs Gentle Entertainment Pvt.Ltd &n Ors.	12.02.2019
9	60/MB/2013	Ashok Kumar Kimtee Vs K.V Education Venture Pvt.Ltd.	06.05.2019
10	285/MB/2017	Samruddhi Saving & Investment India Pvt.Ltd.	06.05.2019
11	117/MB/2013	Ishwards Rasiwasia @ Agarwal & Ors Vs Akashya Ispat Udyog Pvt.Ltd & Ors.	06.05.2019
12	741/MB/2019	M/s NCCL T & T (JV) Vs M/s. Chhattisgarh State Power Generation Co.Ltd	18.02.2019
13	216/MB/2019	Akash Shadija Global Pvt.Ltd Vs S.K Shadija Global Pvt.Ltd.	06.05.2019
14	187/MB/2018	M/s Kasa Anlagen india Pvt.Ltd. Vs M/s Mcchem Anlagen	06.05.2019
15	4701/MB/2018	Dena Bank -Vs- Kanak Pulp & Paper Mill Pvt. Ltd.	01.07.2019
16	2909/MB/2018	Rajeev Kapoor & Ors. -Vs- Baldev Infra Projects Pvt. Ltd. & Ors.	02.07.2019
17	1347/2019	Punjab National Bank -Vs- M/s Vandana Energy & Steels Pvt. Ltd.	01.07.2019
18	2906/MB/2018	Rajeev Kapoor & Ors. -Vs- Vatika Tie-up Pvt. Ltd. & Ors.	01.07.2019
19	4684/MB/2018	Indo Lahari Bio Power Pvt. Ltd. -Vs- Nutan Ispat & Power Pvt. Ltd.	27.06.2019
20	4707/MB/2018	Punjab National Bank -Vs- Rashi Steel & Power Ltd.	01.07.2019
21	4392/MB/2018	Union Bank of India -Vs- M/s Tayal Foods Ltd.	09.07.2019
22	1737/MB/2018	Kotak Mahindra Bank -Vs- M/s Annapurna Malleables Pvt. Ltd.	01.07.2019
23	3916/MB/2018	Usha Chemicals -Vs- Miniwool Rock Fibers Ltd.	27.06.2019
24	4686/MB/2018	Sefar Inida Pvt. Ltd. -Vs- Rashi Steel Power Ltd.	27.06.2019
25	4202/MB/2018	Kotak Mahindra Bank -Vs- Indian Speciality Fats Ltd.	09.07.2019
26	1411/MB/2018	J.M. Financial Asset Reconstruction Company Ltd. -Vs- Salasar Steel & Power Ltd.	09.07.2019
27	328/MB/2018	MSTC Ltd. -Vs- CREST Steel & Power Ltd.	29.06.2019
28	2709/MB/2018	Indiabulls Real Estate Company Pvt. Ltd. -Vs- Crest Steels & Power Pvt. Ltd.	09.07.2019
29	1664/MB/2017	Vandan Ispat Ltd.	04.07.2019
30	2908/MB/2018	Rajeev Kapoor & Ors Vs Hot Metals & Minerals Pvt.Ltd & Ors.	17.07.2019
31	4369/MB/2018	IDBI Capital Market & Securities Ltd. -Vs- Shree Vishnu Power & Energy Pvt. Ltd.	17.07.2019

32	2492/MB/2018	Reliance Commercial Finance Ltd. -Vs- M/s Vastu Bhoomi Real Estate India Pvt. Ltd.	17.07.2019
33	1170/MB/2017	Punjab National Bank -Vs- Vindhya Vasini Industries Ltd.	18.07.2019
34	589/MB/2018	State Bank Of India Vs Crest Steels & Power Pvt.Ltd.	25.07.2019
35	219/MB/2018	Statae Bank Of India -Vs- Vandana Vidhyut Ltd.	21.11.2019
36	282/241-242/ NCLT/MB/MAH /2017	Sukrohi International Ltd. -Vs- Naya Raipur Electronics Manufacturing Cluster Pvt.Ltd	25.11.2019
37	1283/MB/2017	Axis Bank Ltd. -Vs- BSR Diagnostic Ltd.	13.01.2020
38	2706/MB/2018	Sunil Sponge Pvt. Ltd.	23.01.2020
39	300/MB/2017	S.K. Shadija Global Pvt. Ltd. -Vs- Akash Shadija Global Pvt. Ltd. & Ors.	28.01.2020
40	1802/MB/2018	Friends Agencies -Vs- BIW Fabricators Pvt. Ltd.	06.03.2020
41	3016/MB/2018	Magnum Steels Ltd. -Vs- N.R. Sponge Pvt. Ltd.	06.03.2020
42	651/MB/2017	Rajeev Kapoor & Ors. -Vs- Baldev Alloys Pvt. Ltd. & Ors.	16.03.2020
43	32/CTB/2019	Dr. Vijay Vachhani Vs BSR Superspeciality Hospitals Ltd.	25.04.2019
44	33/CTB/2019	Dr. Bharat Chawda Vs BSR Superspeciality Hospitals Ltd.	25.04.2019
45	34/CTB/2019	Dr. Arvind Prasad Savant Vs BSR Superspeciality Hospitals Ltd.	25.04.2019
46	105/CTB/2019	Sarada Equipment -Vs- Neelkantham Systems Pvt. Ltd.	20.08.2019
47	41/CTB/2019	M/s Reeta Glass Works Vs Shree Vishnu Power & Energy Pvt. Ltd.	08.05.2019
48	56/CTB/2020	Man Infraconstruction Ltd. -Vs- Goldbricks Infrastructure Pvt. Ltd.	21.02.2020
49	57/CTB/2020	Man Infraconstruction Ltd. -Vs- Goldbricks Infrastructure Pvt. Ltd.	21.02.2020
50	58/CTB/2020	Man Infraconstruction Ltd. -Vs- Goldbricks Infrastructure Pvt. Ltd.	21.02.2020
51	59/CTB/2020	Man Infraconstruction Ltd. -Vs- Goldbricks Infrastructure Pvt. Ltd.	21.02.2020
52	1160/MB/2018	Jagadamba Power & Alloys Ltd.	06.05.2019
53	1181/MB/2018	Jagadamba Power & Alloys Ltd.	06.05.2019
54	26/MB/2019	Indian Agro and Food Industries Ltd.	27.06.2019
55	1647/MB/2018	Pradip Health Care Pvt. Ltd.	25.11.2019
56	1678/MB/2018	M/S Ashish Health Care Pvt. Ltd.	25.11.2019
57	1679/MB/2018	M/S Pradeep Medical Agencies Pvt.Ltd.	25.11.2019
58	1/CB/2021	Smt. Suman Dheer & Ors. -Vs- M/s Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	12.03.2021
59	2/CB/2021	Shri Prakhar Jindal -Vs- Sagar Agriculture & Properties Pvt. Ltd.	09.03.2021
60	-	Rajendra Pateria -Vs- Charbbujuja Gold Cement Pvt. Ltd.	18.06.2019
61	-	Edelweiss Retail Finance Ltd. -Vs- SB Bazaar Pvt. Ltd.	18.11.2019
62	728/MB/2017	M/s Adhiraj Infra Estates Pvt. Ltd.	15.04.2021

## B. Cases under transfer from Mumbai Bench to Cuttack Bench

Sr.No	Petitioner	CP NO
1.	Mr. Ajender Singh Chawala	61/2012
2.	M/s. SITI Cable Bhatia Network Entertainment Pvt. Ltd. & Ors.	65/2014
3.	Prabha Vaishnav & Ors.	35/2015
4.	Mr. Arvind Parasramka	66/2012
5.	P. S. Steel Tubes Ltd.	283/2017
6.	P. S. Steel Tubes Ltd.	284/2017
7.	Samruddhi Saving and Investment (I) Ltd.	286/2017
8.	Agrasen Rerollers Pvt.Ltd.	1001/2017
9.	Hanuman Minor Oil Limited	1002/2017
10.	IND Power Limited	1003/2017
11.	Ind Synergy & Others	1004/2017
12.	Chhattisgarh Steel And Power Limited	1005/2017
13.	Brahaspati Iron and Steel Compnay Pvt.Ltd.	1006/2017
14.	Brahaspati Iron and Steel Compnay Pvt.Ltd.	1007/2017
15.	Brahaspati Iron and Steel Compnay Pvt.Ltd.	1008/2017
16.	Siddharth Sponge & Power Pvt.Ltd.	1009/2017
17.	Vindhyavasini Industries Ltd.	1010/2017
18.	Ecomaister Beads India (P) Ltd.	1011/2017
19.	Brahaspati Iron and Steel Compnay Pvt.Ltd.	1012/2017
20.	Brahaspati Iron and Steel Compnay Pvt.Ltd.	1013/2017
21.	Brahaspati Iron and Steel Compnay Pvt.Ltd.	1014/2017
22.	City Mall Vikash Pvt.Ltd.	1015/2017
23.	Bhilai Cement Company Pvt.Ltd.	1016/2017
24.	Saini Industrial Limited	1017/2017
25.	Brahaspati Iron and Steel Compnay Pvt.Ltd.	1018/2017
26.	Hanuman Minor Oil Limited	1019/2017
27.	Vandanaa Udhog Ltd(VUL)	1046/2017
28.	Singhania Steel Pvt Ltd	1049/2017
29.	Sathiapal Engineers (India) Ltd.	2339/2018

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